

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA
UNSTARRED QUESTION NO. 1782
ANSWERED ON 29.07.2026

RENEWABLE ENERGY TRANSMISSION INFRASTRUCTURE

1782. SHRI M K RAGHAVAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has taken note of recent reports indicating that nearly one-third of India's newly commissioned renewable energy capacity is facing grid curtailment due to inadequate transmission infrastructure and delays in evacuation facilities and if so, the details thereof;
- (b) whether it is a fact that a significant portion of renewable energy projects are currently dependent on Temporary General Network Access (T-GNA) resulting in substantial curtailment during peak solar generation hours and if so, the details thereof;
- (c) whether it is a fact that delay in commissioning transmission projects by the Government has adversely affected the efficient utilisation of renewable energy assets, reduced investor confidence and caused avoidable financial losses despite substantial investments in the sector and if so, the details thereof; and
- (d) the corrective measures taken or proposed by the Government to ensure timely synchronisation of renewable energy generation with transmission infrastructure along with the timeline for eliminating grid curtailment and ensuring full evacuation of renewable power across the country?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (c) As per Grid-India Limited, approximately 21 GW of Variable Renewable Energy (VRE) capacity is being evacuated using the Temporary General Network Access (T-GNA) mechanism, the evacuation of roughly 12 GW is restricted for limited durations during peak solar generation. This restriction is due to the mismatch between the commissioning of VRE generation and their associated transmission systems (as on 25.07.2026).

Further, during year 2025-26, around 6,900 GWh was restricted due to the mismatches in the commissioning of VRE generation and their associated transmission systems.

(d) The Government has taken the following measures to ensure timely synchronization of renewable energy generation with transmission infrastructure and facilitate evacuation of renewable power:

- (i) A potential-based transmission planning approach has been adopted, wherein transmission corridors are planned proactively based on renewable energy potential identified by the States/MNRE, projected demand growth and future generation scenarios, even before formal connectivity applications are received.
- (ii) Resource Adequacy (RA) Plans for Transmission are also being prepared in consultation with the respective STUs, considering projected demand, generation mix and renewable energy integration requirements for development of an adequate transmission system
- (iii) Implementation of intra state transmission system under Green Energy Corridor to enhance the capacity of the grid to integrate renewable energy within the state.
- (iv) CTUIL regularly monitors the progress of both generation and transmission projects through Joint Coordination Committee (JCC) meetings involving generators, Transmission Service Providers (TSPs) and other stakeholders. In addition, periodic review meetings are conducted by CTUIL, CEA and the Ministry of Power to identify and resolve implementation issues at an early stage.
